

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 6th Sept., 2022

No. HC.XXXVII-03/2022/393/R.Cell ##### The following Systems Assistants, who comes under the zone of consideration for promotion to the post of Systems Officer under the e-Court Services as per Rule 11 (c) of the Gauhati High Court and District Courts, e-Court (Recruitment and Promotion) Services Rules, 2015 are directed to appear in the interaction/viva-voce as per the schedule shown below.

Venue : Conference Hall, 2nd Floor, New Building, Gauhati High Court, Guwahati-01.

Time : 04.00 pm.

Sl No.	Name	Establishment	Date
1.	Sri Pranob Jyoti Phukan	Principal Seat of the Gauhati High Court	26.09.2022 (Monday)
2.	Sri Gautam Kalita	Principal Seat of the Gauhati High Court	
3.	Sri Gautam Kumar Nath	District & Sessions Judge, Kamrup (M)	
4.	Sri Ashim Sarma	District & Sessions Judge, Barpeta	
5.	Sri Israt Jahan	District & Sessions Judge, Sonitpur	27.09.2022 (Tuesday)
6.	Sri Gaurab Kumar Deka	District & Sessions Judge, Darrang	
7.	Sri Dipankar Sarma	District & Sessions Judge, Nalbari	
8.	Sri Abhijit Borah	District & Sessions Judge, Tinsukia	

The interaction/viva-voce will be of 50 marks and an incumbent shall have to secure atleast 60% marks i.e. 30 out of 50 in the same in order to be considered qualified. The recommendation for promotion will be strictly made on the basis of seniority with due regard to merit as mentioned in the rule.

By order,


REGISTRAR GENERAL

Copy for information and necessary action to:

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vig. /Judl./Admn.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District and Sessions Judge (_____).
5. The Joint Registrar,....., Gauhati High Court, Guwahati.
6. The Officer on Special Duty (Protocol), Gauhati High Court, Guwahati.
7. The Deputy Registrar,....., Gauhati High Court, Guwahati.
8. The Assistant Registrar,....., Gauhati High Court, Guwahati.
9. The Court Manager, Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, for immediate uploading of the notification in the official website of the High Court under the caption "**Notification dated 06.09p.2022 regarding schedule of the interaction/viva-voce in connection with promotion to the post of Systems Officer from the post of Systems Assistant under the e-Courts Services**".
11. The Private Secretary to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati for information of his Lordship.
12. The Private Secretary to Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati for information of his Lordship.
13. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
14. The AOJ,....., Gauhati High Court, Guwahati.
15. The Court Officer-I/II, Gauhati High Court, Guwahati.
16. The persons concerned.
17. The Gauhati High Court Notice Board (Old Block/New Block).
18. The Order file.


REGISTRAR GENERAL